

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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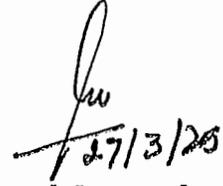
## ORDER

No.: 486 of 2025/RG

Dated: 27.03.2025

In view of the superannuation of Shri Gowher Majeed Dalal, 4<sup>th</sup> Additional District and Sessions Judge, Srinagar on 31.03.2025, Shri Manjeet Rai, Additional District and Sessions Judge (TADA/POTA), Srinagar shall hold the additional charge of the said Court w.e.f. 01.04.2025 till further orders.

By Order



(Shahzad Azeem)  
Registrar General

Dated: 27.03.2025

No: 18395-402 /RG/GS

Copy forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Administrative Judge, District Srinagar;  
*.....for kind information of their Lordships.*
3. Shri Gowher Majeed Dalal, 4<sup>th</sup> Additional District and Sessions Judge, Srinagar.
4. Shri Manjeet Rai, Additional District and Sessions Judge (TADA/POTA), Srinagar.  
*..... for information and necessary action.*
5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.



Registrar General